IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

		61(ND)/2016
N THE MA	TTER OF:	
Punjab State Power Corporation Ltd.		Petitioner
<i>i</i> .		
M/s. Panam Coal Mines Ltd. & Ors.		Respondents
SECTION:	UNDER SECTION 241/242	
		Order delivered on 12.09.2017

Coram:

CHIEF JUSTICE M.M. KUMAR Hon'ble President

Deepa Krishan Hon'ble Member (T)

For the Petitioner(s) :

Dr. A.M. Singhvi, Senior Advocate

Mr. Virendra Ganda, Senior Advocate

Mr. Pawan Sharma, Mr. Pritpal Singh Nijjar, Mr. Anuj Shah

& Ms. Nlipi Jolly, Advocates

Mr. Vinod S. Bhardwaj, Advocate

For the Respondent(s)

Mr. U.K. Chaudhary, Senior Advocate

Mr. Saurabh Kalia, Mr. Himanshu Vij & Ms. Samridhi Gogia,

Advocates for Respondent No. 1

Mr. Abhimanyu Bhandari, Mr. Paras Anand &

Ms. Rukhmani Bovde, Advocates

ORDER

Learned counsel for the petitioner requests for a short adjournment on the ground that learned arguing counsel is not available today.

List for further consideration on 25.09.2017.

-Sd-

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

—Sd — (DEÉPA KRISHAN) (MEMBER TECHNICAL)

12.09.2017 VINEET